

# HIGH COURT OF CHHATTISGARH, BILASPUR

## Endorsement

No. 755/Confdl./2019  
II-15-02/2005(Pt.III)

Bilaspur, dated the 04/07/2019

A Copy of order/ endt. no. 6619/2184/XXI-B/C.G./19 dated 03.07.2019 and 6623/2184/XXI-B/C.G./19 dated 03.07.2019 of the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.

*Contd./-2*

(2)

- (20) (i) *Shri Prabhat Kumar Shastri, Judge, Family Court, Manendragarh,*  
(ii) *Jaideep Vijay Nimonkar, Judge, Family Court, Raigarh,*  
(iii) *Smt. Kiran Chaturvedi, Judge, Family Court, Jashpur,*  
(iv) *Shri Nirmal Minj, District & Sessions Judge, Rajnandgaon and*  
(v) *Shri Gokaran Singh Kunjam, District & Sessions Judge, Mungeli*

for information and compliance. He/she is directed to take over charge at their new place of posting on or before 18.07.2019 and send their handing and taking over charge reports. He/she is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation of this Registry.

- (vi) *Smt. Dhaneshwari Sidar, Additional District & Sessions Judge, Khairagarh*  
(vii) *Smt. Vinita Warner, Additional District & Sessions Judge (Fast Track Court), Kawardha*  
(viii) *Shri Thomas Ekka, Additional District & Sessions Judge, Katghora*  
(ix) *Shri Omprakash Singh Chauhan, Additional District & Sessions Judge, Bilaspur*  
(x) *Smt. Neeru Singh, I Additional District & Sessions Judge, Ambikapur*


for information and compliance. They are directed to take over charge at their new place of posting on or before 18.07.2019 and send their handing and taking over charge reports.

- (21) The District & Sessions Judge, Rajnandgaon, Kabirdham (Kawardha), Korba, Bilaspur and Surguja (Ambikapur) are requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

Contd./-3

(3)

- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.  
(33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
4.7.19  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,  
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

**//ORDER//**

**Atal Nagar, dated 03.07.2019**

**F. No. /2184/XXI-B/C.G./19**, In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 747/Confdl./2019, Bilaspur, dated 02<sup>nd</sup> July, 2019, appoints the following members of Higher Judicial Service specified in column (2) of the Table below to the post as mentioned in column (3) of the Table, from the date they assume charge of the office, namely:-

<b>S.No.</b>	<b>Name of Judicial Officer with present place of posting</b>	<b>Name of the Court</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Shri Prabhat Kumar Shastri, Judge, Family Court, Manendragarh	Judge, Family Court, Korba ✓
2	Shri Jaideep Vijay Nimonkar, Judge, Family Court, Raigarh	Judge, Family Court, Kawardha ✓
3	Smt. Kiran Chaturvedi, Judge, Family Court, Jashpur	Judge, Family Court, Janjgir-Champa ✓

**By order and in the name of the  
Governor of Chhattisgarh,**

|  
**(Ravishankar Sharma)**

Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Endt.No. 6619 /2184/XXI-B/C.G./19. Atal Nagar, dated 03.07.2019**

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 747/Confdl./2019, Bilaspur, dated 02<sup>nd</sup> July, 2019,
2. Accountant General, Chhattisgarh, Raipur,

03 JUL 2019

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3. Private Secretary to Hon'ble Chief Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
5. Shri Prabhat Kumar Shastri, Judge, Family Court, Mancndragarh, for information and necessary action.
6. Shri Jaideep Vijay Nimonkar, Judge, Family Court, Raigarh, for information and necessary action.
7. Smt.Kiran Chaturvedi, Judge, Family Court, Jashpur, for information and necessary action.
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),  
for information and necessary action.

  
03.7.19  
**(Maneesh Kumar Thakur)**

Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,**  
**MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

**//ORDER//**

**Atal Nagar, dated . 07.2019**

**F. No. /2184/XXI-B/C.G./19**, In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 747/Confdl./2019, Bilaspur, dated 02<sup>nd</sup> July, 2019, withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Table below, appoints them as Judge of Family Court, as mentioned in column (3) of the Table, from the date they assume charge of their office, namely:-

<b>S.No.</b>	<b>Name of Judicial Officer with present place of posting</b>	<b>Name of the Court</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Shri Nirmal Minj, District & Sessions Judge, Rajnandgaon	Principal Judge, Family Court, Durg
2	Shri Gokaran Singh Kunjam, District & Sessions Judge, Mungeli	Judge, Family Court, Jashpur
3	Smt. Dhaneshwari Sidar, Additional District & Sessions Judge, Khairagarh	Principal Judge, Family Court, Bilaspur
4	Smt. Vinita Warner, Additional District & Sessions Judge (Fast Track Court), Kawardha	Judge, Family Court, Manendragarh
5	Shri Thomas Ekka, Additional District & Sessions Judge, Kathgora	Judge, Family Court, Ambikapur
6	Shri Omprakash Singh Chauhan, Additional District & Sessions Judge, Bilaspur	Judge, Family Court, Raigarh
7	Smt. Nccru Singh, I Additional District & Sessions Judge, Ambikapur	II Additional Principal Judge, Family Court, Durg

**By order and in the name of the  
Governor of Chhattisgarh,**

|  
**(Ravishankar Sharma)**

Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Contd.//**

1/2/1

6623


Endt.No. /2184/XXI-B/C.G./19.

Atal Nagar, dated ....07.2019

Copy forwarded to,-

03 JUL 2019

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 747/Confdl./2019, Bilaspur, dated 02<sup>nd</sup> July, 2019,
2. Accountant General, Chhattisgarh, Raipur,
3. Private Secretary to Hon'ble Chief Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
5. Shri Nirmal Minj, District & Sessions Judge, Rajnandgaon, for information and necessary action.
6. Shri Gokaran Singh Kunjam, District & Sessions Judge, Mungeli, for information and necessary action.
7. Smt. Dhaneshwari Sidar, Additional District & Sessions Judge, Khairagarh, for information and necessary action.
8. Smt. Vinita Warner, Additional District & Sessions Judge (Fast Track Court), Kawardha, for information and necessary action.
9. Shri Thomas Ekka, Additional District & Sessions Judge, Kathgora, for information and necessary action.
10. Shri Omprakash Singh Chauhan, Additional District & Sessions Judge, Bilaspur, for information and necessary action.
11. Smt. Neeru Singh, I Additional District & Sessions Judge, Ambikapur, for information and necessary action.
12. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

  
03.7.19

(Maneesh Kumar Thakur)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department